

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 377/2012 with MA 218/2013

Date of Order :14.10.2013

Mr Aditya Singhi proxy counsel present for
Mr Manoj Bhandari counsel for the applicant.
Ms K. Parveen present for the respondents.

Counsel for the applicant submits that the applicant after seeking voluntary retirement has prayed for retiral benefit but before completion of 6 months he has joined service. Therefore, the present application has rendered infructuous.

In view of the submission made by the counsel for the applicant, the OA has rendered infructuous and the same is dismissed as infructuous one. Accordingly, MA is also disposed off.


[Meenakshi Hooja]
Administrative Member


[Justice K.C.Joshi]
Judicial Member

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Ms K. Parveen*